

अतः मैं आपके माध्यम से केन्द्र सरकार से अनुरोध करना चाहूंगा कि रेलवे के पास जो अतिरिक्त भूमि है, जो उपयोग में नहीं है, उन पर बड़े लोगों के लिए लीज़ की व्यवस्था की जाए या उन जमीनों को राज्य सरकारों को उचित मूल्य पर लौटा दिया जाए, ताकि उन लाखों गरीब लोगों को अपना ठिकाना मिल जाए। धन्यवाद।

श्री राजनीति प्रसाद (बिहार) : महोदय, मैं इसका समर्थन करता हूँ।

Need to include human rights in the school curriculum

SHRI SHANTARAM LAXMAN NAIK (Goa): Sir, School Education is getting increased attention in the country nowadays. The Education Policy of 1986, which was revised in 1991, may have to undergo substantial change in coming days in view of the proposed reforms announced by the Union Minister of Human Resource Development, recently.

In this connection, I would like to suggest introduction of "Human Rights" as a subject in the school curriculum so that, students realise the relevance of human values side by side, when they learn physics, chemistry, maths or literature.

Study of "Human Rights" will also prepare the students to be worthy citizens, more so, when they serve the society as teachers, doctors, lawyers, engineers or even as common citizens. In order that "Human Rights" get a proper place in our education system, the concept firstly, has to be included in the New Education Policy and, in the curriculum of the State Governments, prepared by the mandate of the respective Education Acts and Rules.

Similarly, despite the increasing need felt with respect to inculcating scientific temper in the minds of the students, no serious efforts are being made in the matter by the State Governments. Society, by and large, having remained the same, household practices of following superstitious beliefs are not getting reduced. It is, therefore, again, through the education system, formal as also informal, that the evil can be eradicated from the society. The school curriculum, therefore, is the only medium through which the objective can be effectively achieved.

I hope the Government will give due consideration to these suggestions.

SARDAR TARLOCHAN SINGH (Haryana): Sir, I associate myself with it.

PROF. P.J. KURIEN (Kerala): Sir, I also associate myself with it.

DR. E.M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Sir, I also associate myself with it.

SHRI B.S. GNANADESIKAN (Tamil Nadu): Sir, I also associate myself with this subject.

Need to ban the open sale of thinner for white fluid used in typing work

श्री नंदी येल्लेया (आन्ध्र प्रदेश) : उपसभापति जी, एक एनजीओ "चेतना" ने "विश्व नशा विरोधी दिवस" पर यह खुलासा किया है कि सिर्फ दिल्ली में ही सड़क के कामकाजी बच्चों की तादाद चार लाख से ज्यादा है। इनमें 50 फीसदी बच्चे नशे के तौर पर टाइपिंग में काम आने वाली white fluid की थिनर (Talvin Chemical) पीते हैं या

सूँघते हैं। इसकी एक शीशी बाजार में 27 रुपये की है और एक बार में आधी शीशी ही इस्तेमाल की जाती है। इससे 10 साल का बच्चा 6 से 8 घंटे नशे में रहता है। इससे इन बच्चों को कैंसर, निमोनिया, दिल-दिमाग की बीमारियां और नाक गले का infection हो सकता है। इसका इस्तेमाल इतना बढ़ गया है कि दिनभर में ये बच्चे 27 लाख रुपये का थिनर पी जाते हैं।

अगर सरकार सड़कों पर जीने वाले इन बच्चों की जिंदगी बचाना चाहती है, तो मेरा स्वास्थ्य मंत्री जी से अनुरोध है कि वे इस थिनर की खुलेआम बिक्री पर प्रतिबंध लगायें। वह ऐसे बच्चों के पुनर्वास (Rehabilitation) की व्यवस्था करें। इसके साथ ही white fluid के पैक में मिलने वाले थिनर को अलग से बेचे जाने के बजाए, इसे white fluid में मिलाकर ही बेचे जाने के लिए निर्देश जारी करें। धन्यवाद।

Need to take effective steps to protect the land for Gurudwaras in Pakistan

SARDAR TARLOCHAN SINGH (Haryana): Everyone is aware that at the time of partition of India in 1947, the Sikh Community migrated to India. The majority of historic holy places of Sikhs were in that part of India which is now Pakistan. Even the birth place of our founder, Guru Nanak Devji is at Nankana Sahib, forty kms. from Lahore. The Archaeological Department of Pakistan had listed 130 important historical holy places of the Sikhs in that country. All these Gurudwaras had large holdings of land which were donated mostly by Maharaja Ranjeet Singh and other Sikh Chieftains from time to time. The Janam Asthan Gurudwara at Nankana Sahib has thousands of acres of land. After 1947, the Waqf Board of Pakistan took the control of all the Gurudwaras and they are still managing the Gurudwaras as well as land attached with the Shrines.

Both India and Pakistan signed an agreement called Nehru-Liakat Ali Pact in which it was assured that the Pakistan Government will properly maintain the Sikh shrines and the properties. Few days ago, 34 acres of land belonging to Gurudwaras Bebe Nanki, sister of Guru Nanak Devji, has been taken for construction of Defence colony. This Gurudwara is located at Dera Chahal, 35 kms. from Lahore. Similar cases have been occurring many times. Even the conservation and maintenance of the holy Sikh shrines has been neglected and many historical places have already disappeared. UNESCO has issued direction to maintain tenable and untenable cultures of the communities. Pakistani Government has never cared to abide by this and to maintain and conserve the Sikh historical places. The Sikhs lived there for centuries. This is a serious matter which requires an immediate diplomatic approach at the highest level with the Pakistan authorities. The Government of India should take up this important issue with the Pakistan Government. We fear that slowly and slowly, the traces of our history will vanish in Pakistan.

DR. E.M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Sir, I associate myself with the Special Mention.

Need for A monitoring committee to oversee the proper utilisation of Haj subsidy

श्री प्रभात झा (महोदय) : महोदय, हज यात्रियों को अपने टिकट तथा पासपोर्ट के लिए मुम्बई एवं दिल्ली के कार्यालयों में भटकना पड़ता है। अपने टिकट तथा पासपोर्ट को प्राप्त करने में ही उनका अधिकांश पैसा खर्च हो जाता है। इतने कम समय में उनको टिकट एवं पासपोर्ट दिया जाता है कि वे अपनी तैयारी भी नहीं कर पाते। हज